

IN THE NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI, COURT - II

Item No. 309
(IB)-1164(ND)2019
IA/2351/2020

IN THE MATTER OF:

M/s. Punjabi Accessories Pvt. Ltd.

...Applicant/Petitioner

Versus

M/s. Kredo Beauty Pvt. Ltd.

...Respondent

SECTION : 9 of IBC, 2016

Order Delivered on 18.09.2020

CORAM:

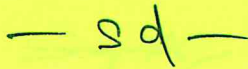
SHRI. CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Mr. Nitin Mishra &
Mr. Arun Sharma, Advocates for R2 & R3
Mr. Vinod Chaurasia, Advocate for RP
CA Ravi Bansal, RP in person

ORDER

Renotify this case on 14th October, 2020.



(L. N. GUPTA)
MEMBER (T)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (J)